



From,

Executive Engineer-SBM,
Municipal Corporation,
Gurugram

To,

The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Road, New Delhi
Email :- judicial-ngt@gov.in

Memo No. JC-HQ/MCG/2021/13040

Dated:11.08.2021

Sub:

Updated Status in continuation with Action Taken report in the matter of OA No. 241/2020 titled as Manohar Nagar Welfare Society V/s State of Haryana & Ors.

In reference to above subject matter, Hon'ble Tribunal vide order dated 10.11.2020 in the matter of OA No. 241/2020 constituted joint Committee comprising of Haryana State Pollution Control Board, Municipal Corporation Gurugram and Deputy Commissioner, Gurugram to furnish report.

In compliance of the same action taken cum status report was furnished before the Hon'ble Tribunal stating Mobile Construction and Demolition Waste Recycling Machine & facility was never operational and not even installed completely at the site and it will be shifted to new site as soon as same is identified. It was further submitted approx. 3,00,000 MT waste was stored at site out of which 2,10,000 MT has been transferred to C&D Waste Recycling Facility and are in process of clearing the remaining 90,000 MT kept at the site till dated 11.06.2021.

In furtherance of the same, it is submitted that out of 90,000 MT of C&D Waste around 18,000 MT has been lifted and is under process at C&D Recycling Facility. The remaining 72,000 MT will be processed completely into aggregates by next 4 months. It is further submitted that functioning of C&D Processing Plant was hampered in April-May, 2021 during the recent Covid-19 lockdown in various Districts of Haryana including Gurugram. The processing of C&D waste plant is also being enhanced, report of the committee is scheduled to be submitted by 17.08.2021 for this purpose. The action plan to process

per



the C&D Waste accumulated at site in question is attached as Annexure R/1.


**Executive Engineer-SBM,
Municipal Corporation Gurugram**

Endst. No. JC -HQ/MCG/2021/13041

Dated: 11.08.2021

A copy of above is forwarded to the following for information and necessary action please.

1. Deputy Commissioner, Gurugram
2. Additional Municipal Commissioner, Municipal Corporation Gurugram
3. Regional Officer, Gurugram Region (N), Haryana State Pollution Control Board
4. Joint Commissioner HQ, Municipal Corporation Gurugram
5. Assistant Engineer, Municipal Corporation Gurugram
6. PA to Commissioner, Municipal Corporation Gurugram


**Executive Engineer-SBM,
Municipal Corporation Gurugram**

Action Plan for disposal of C&D Waste lying at site in question.

Serial No.	Month	No of Working days	Waste to processed in MT		Total Processing in MT
			From site in Dispute per day	From rest of the sites per day	
1.	August, 2021	15	150	150	4,500
2.	September, 2021	25	800	700	37,500
3.	October, 2021	25	800	700	37,500
4.	November, 2021	25	800	700	37,500
5.	December, 2021	25	800	700	37,500
Total			82250 MT	72250 MT	154500 MT


 Executive Engineer (SBM)
 Municipal Corporation, Gurugram